

Corrigendum to Government Notification G.S.R. No. 1883 dated 13th December, 1971

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT) : Sir, I beg to lay on the Table a copy of the Ministry of Works and Housing Notification G.S.R. No. 20(E), dated the 12th January, 1976, publishing a corrigendum to Government Notification G.S.R. No. 1883, dated the 13th December, 1971. [Placed in Library. See No. LT-10306/76.]

I. Annual report (1974-75) and Accounts of the Jessop and Company Limited Calcutta

II. Annual report (1974-75) and Accounts of the Richardson and Cruddas (1972) Limited and Related Papers

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) : Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :—

(a) Forty-third Annual Report and Accounts of the Jessop and Company Limited, Calcutta, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT—10244/76 for (a) and (b)].

II. (a) Second Annual Report and Accounts of the Richardson and Cruddas (1972) Limited, for the year 1974-75, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT 10243/76 for I and II].

Notifications of the Government of Nagaland and Related Papers

SHRI A. C. GEORGE : Sir, I also beg to lay on the Table :—

(i) A copy each (in English and Hindi) of the following Notifications of the Government of Nagaland, under sub-clause (iii) of clause (c) of the Proclamation, dated the 22nd March, 1975, issued by the President in relation to the State of Nagaland :—

(a) Notification No. SPLY-3/38/75, dated the 19th July, 1975, publishing the Essential Articles (Price Control) Order, 1975.

(b) Notification No. SPLY-1/8/75, dated the 11th September, 1975, publishing the Packaged Commodities (Regulation) Order, 1975.

(c) Notification No. SPLY/4/5/75, dated the 4th November, 1975.

(ii) Statement (in English and Hindi) giving reasons for the delay in laying the Notification mentioned at (i) (a) above.

[Placed in Library. See No. LT—10245/76 for (i) and (ii)].

Report (1974) of the Tariff Commission on Cement Industry

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA) : Sir, I beg to lay on the Table a copy (in Hindi) of the Report (1974) of the Tariff Commission on the comprehensive Review of the Cement Industry Producers. [Placed in Library. See No. LT—10248/76 for I and II].

Notifications under the Essential Commodities Act, 1975

SHRI B. P. MAURYA : Sir, I also lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry and Civil Supplies (Department of Industrial Development),